

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 163 of 2010 & IA No. 232 of 10

Dated: 6th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Mawana Sugar Mills Ltd.	Appellant(s)
	Vs.	
Punjab State Power Corporation Ltd. & Ors.	Respondent(s)

Counsel for the Appellant (s) : Ms. Shikha Ohri
Mr. Sunil Sharma.

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Ms. Ranjitha for R-2
Mr. Sakesh Kumar for R 1.

ORDER

Learned counsel for the Appellant seeks some more time to file written submissions. She is permitted to do so on or before 20.7.2011 after serving copy on the other side.

Post the matter for **reporting compliance on 21.07.2011,.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK/rkt

